

**Manufacture of Well-drilling Rigs in H.E.C., Ranchi**

**2071. Shri Kartik Oraon:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether well drilling rigs are being manufactured in the Heavy Engineering Corporation, Ranchi:

(b) if so, the present achievement of the H.E.C. in the field; and

(c) the number of such drilling rigs supplied to the Government of Bihar for use in the drought affected areas?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The Company plan to manufacture well drilling rigs from 1967-68 onwards. Initially, this will be confined to assembly from imported components. During 1967-68, 22 rigs are expected to be manufactured.

(c) Nil.

**बाराणसी में ट्रेंडर कारखाना**

**2072. श्री निहाल सिंह :**

श्री मोहन प्रसाद :

क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बाराणसी जिले में रामनगर के पास एक ट्रेंडर कारखाना स्थापित करने का निर्णय किया है;

(ख) यदि हां, तो इस योजना का ध्येय क्या है; और

(ग) इस कारखाने की स्थापना कब तक हो जायेगी ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री कन्होहन शर्मा ग्रहण): (क) से (ग). चौथी पंचवर्षीय योजना में उत्तर प्रदेश के बाराणसी जिले के रामनगर में क्षेत्री के ट्रेंडर और ग्रीजर बनाने

के लिए सरकारी क्षेत्र में एक परियोजना स्थापित करने का विचार किया गया था जो चोकोस्लोवाकिया के मेसर्स मोटोकोच से तकनीकी प्राथमिक संभाव्यता अध्ययन रिपोर्ट प्राप्त हो जाने और उसे लागू करने के बारे में अंतिम निर्णय किये जाने के पश्चात् ही की जायेगी। इस रिपोर्ट का पहला भाग जिसमें परियोजना की संभाव्यता और अर्थव्यवस्था का अध्ययन दिया हुआ है, 22-5-67 को प्राप्त हुआ और इस समय जांच की जा रही है। परियोजना पर निर्णय इस रिपोर्ट की विस्तृत जांच कर लेने के पश्चात् ही किया जायेगा।

**Procurement and Storing Policy**

**2073. Shri G. S. Mishra:** Will the Minister of Railways be pleased to state:

(a) the procurement and storing policy of Railways;

(b) the stores, which Railway Administration is largely procuring from Madhya Pradesh; and

(c) the number of stores belonging to Railways in Madhya Pradesh?

The Minister of Railways (Shri C. M. Poonacha): (a) The rules for procurement of stores for the Railways are, in accordance with the general policy of Government of India, based *inter alia* on the following principles apart from the normal principles of financial propriety:

(i) obtaining the best value for the money spent through the system of competitive tenders invited in the most open manner practicable;

(ii) encouraging indigenous industry consistent with economy and efficiency; and

(iii) encouraging cottage and small scale industries. The stores and equipment required for use on the Railways are pro-

cured mainly through the following agencies:

(i) *Railway Board*: Rolling stock (and some components), rails, bridge girders, imported steel sections, Electrical Signalling equipment, coal, etc.

(ii) *Director General Supplies and Disposals*: Generally all items of stores and equipment valued over Rs. 25,000 (in each case) except for items like non-standard parts and components, building materials, wooden furniture. For this purpose, a list of items handled by that organisation has been circulated by them to the Railways.

(iii) *Chief Controller of Printing & Stationery*: All items of stationery and office appliances.

(iv) *Railway Administrations*: Items not covered by (i), (ii) & (iii) above.

The policy of storing materials on the Railways broadly is that those items which are required for capital works are generally consigned directly to the site of work. The stores arranged for maintenance requirements are kept in the main depots, located adjacent to the railway workshops to facilitate issues, and/or, near to the main market or industrial centres (e.g. Bombay, Calcutta, etc.) to facilitate handling of receipts and distribution. These depots provided with requisite facilities for safe custody and preservation of stores.

Endeavours are made to keep the stocks at an optimum level to prevent "stock outs", as well as avoid unnecessary locking up of capital, risk of deterioration and extra expenses in looking after the holdings.

(b) Steel from Hindustan Steel Ltd. Bhilai, Electrical Equipment from Heavy Electricals (India) Ltd. Bhopal, Coal, Cement, Timber, Lime, Fire Bricks, Fire Clay, Aluminium Conductor Cables, Steel Castings, etc.

(c) (i) Stores Depots at New Katni and Itarsi to keep stock of diesel loco-

motive spares for the up keep of diesel locomotives;

(ii) a Depot at Gwalior to meet the requirements of components and general stores for repairs and maintenance of narrow-gauge rolling stock running on ex-Gwalior State Railway section on Central Railway.

(iii) Depot at Raipur to stock stores for the Galvanising Plant set up for the Railway Electrification Project.

#### Apprentice Mechanics

2074. Shri S. C. Besra: Will the Minister of Railways be pleased to state:

(a) the policy regarding the payment of House Rent and City allowance to the Apprentice Mechanics selected through the Service Commission from amongst the permanent regular employees and those drawn from the artisan staff;

(b) the practice followed on the Northern Railway;

(c) whether the Policy is uniformly adopted on different Railways; and

(d) if not, the reasons therefor?

The Minister of Railways (Shri C. M. Poonacha): (a) The Allowances are admissible to these staff.

(b) to (d). Information is being collected and will be laid on the Table of the House in due course.

#### Signal Workshops Staff

2075. Shri S. C. Besra: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that while the normal duties of Block and Signal Inspectors are on line, they are frequently being posted in Signal Workshops on supervisory posts;

(b) whether such postings affect the limited channel of promotion available to the staff of Signal Workshops; and

(c) if so, the reasons therefor?